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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9950/2017 & CM Nos.40537-40538/2017

KOTHARI PRODUCT LTD.

..... Petitioner

Through: Mr Pankaj Bhatia, Mr Dhruv Surana,

Mr Nipun Goel and Mr Ashish

Choudhury, Advocates.

versus

JOINT DIRECTOR GENERAL OF FOREIGN

**TRADE** 

..... Respondent

Through

**CORAM:** 

HON'BLE MR. JUSTICE VIBHU BAKHRU

ORDER

**%** 

17.11.2017

The Hon'ble Judge is not holding Court today as he is attending National Judicial Conference for High Court Justices on Intellectual Property Rights at Bhopal.

List on 28.11.2017.

B.O.

(COURT MASTER)

NOVEMBER 17, 2017 MK